

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-2703
ANSWERED ON - 11/08/2021

DATA RELATED TO TRANSGENDERS

2703. DR. AMEE YAJNIK

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) whether Government has collected data on document changes and other services availed by Transgender people under and after the Transgender Persons (Protection of Rights) Act, 2019;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government has taken cognizance of disparities between the NALSA judgement, The Transgender Persons (Protection of Rights) Act, 2019 and the practical experience of Transgender people; and

(d) if so, the details thereof including measures taken or proposed to be taken to address the same, and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) The Ministry of Social Justice and Empowerment has launched the National Portal for Transgender Persons (NPTP) on 25th November, 2020. The address of this portal is <https://transgender.dosje.gov.in/>.

Through this portal, any Transgender applicant can obtain Certificate of Identity and Identity Card without any physical interface with the office of issue. The Transgender applicant can apply online for the Certificate of Identity from anywhere in the Country and application automatically goes to the inbox of the competent authority of issue. On issue of the certificate, the same can be downloaded by the applicant directly.

After the issuance of Certificate of Identity and Identity Card, under the 'Transgender Persons (Protection of Rights) Act, 2019', Transgender Persons are entitled to change the first name in the birth certificate and all other official documents relating to the identity of such persons.

As of 03.08.2021, 3,83,178 people visited the National Portal for Transgender Persons. Based on information available on the dashboard of NPTP, 2,973 valid applications for Certificate of Identity and Identity Card have been received on the Portal. Out of 2,973 valid applications, 1,908 certificates have been issued to Transgender applicants. State-wise details of certificates issued are attached at **Annexure**. These figures are dynamic and keep changing on real time basis.

(c) & (d) Before finalizing the 'Transgender Persons (Protection of Rights) Act, 2019', Supreme court judgement, and suggestions of all stake holders including transgender persons were duly considered before the Act was finalized the provisions of which came into force on 10th January, 2020.

Annexure

Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 2703 for answer on 11.08.2021 regarding 'Data related to Transgenders'.

Sr. No	State	Total Applications	Total Valid Application	Certificates Issued
1	Andhra Pradesh	1,216	1,052	778
2	Assam	4	4	0
3	Bihar	8	5	0
4	Chandigarh / UT	5	5	2
5	Chhattisgarh	3	1	0
6	Delhi / UT	37	27	1
7	Goa	1	0	0
8	Gujarat	262	218	156
9	Haryana	13	9	3
10	Himachal Pradesh	10	6	2
11	Jammu & Kashmir	2	2	2
12	Jharkhand	19	11	10
13	Karnataka	22	9	0
14	Kerala	94	53	0
15	Madhya Pradesh	317	292	209
16	Maharashtra	93	81	7
17	Manipur	59	55	14
18	Orissa	976	859	677
19	Puducherry / UT	121	79	24
20	Punjab	4	3	0
21	Rajasthan	7	3	0
22	Tamil Nadu	114	53	1
23	Telangana	87	73	7
24	Uttar Pradesh	62	48	12
25	Uttarakhand	10	8	2
26	West Bengal	23	17	1
	Total	3,569	2,973	1,908
